

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

133. C.P.(IB)-1212(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: State Bank of India

V/s.

Neelvarna Rupnar

SECTION 121 (1) OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Mr. Rahul Darji appeared through VC but did not mark appearance.

List for hearing on **27.03.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//